

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 122**

**Company Appeal No.02/Chd/Pb/2018**

**IN THE MATTER OF:-**

Lajjya Steels Ltd.

...Petitioner

Versus

Allied Recycling Ltd. & Ors.

...Respondent

**Under Section: 59,CA2013**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

Sd/-  
Court Officer

Tanvi  
19.04.2024